

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/265/2024 in CP (IB) No.42/7/HDB/2020
NAME OF THE COMPANY	Icon Commodities Pvt Ltd & another
NAME OF THE PETITIONER(S)	BRS Enterprises & Trading Ltd
NAME OF THE RESPONDENT(S)	Icon Commodities Pvt Ltd & another
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/265/2024

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

This is an application filed to take on record the 9th Progress Report. The 9th progress report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)